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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-2694/99

New Delhi this the 18th day of December, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavalli, Member(J)

Dr. Baboo Lal,  
S/o late Sh. Duli Chand,  
R/o F-99, Dilshad Colony,  
Delhi-95. .... Applicant

(through Sh. S.S. Tiwari, Advocate)

Versus

1. Govt. of NCT of Delhi through  
Chief Secretary,  
Govt. of NCT of Delhi,  
5, Sham Nath Marg,  
Delhi.
2. Development Commissioner,  
5/9, Under Hill Road,  
Delhi.
3. Deputy Development Commissioner,  
U/o the Development Commissioner,  
5/9, Under Hill Road,  
Delhi.
4. Director,  
Dept. of Animal Husbandry,  
Room No. 101, Old Sectt.,  
Delhi.
5. UPSC through  
its Secretary,  
Dholpur House,  
Shahjehan Road,  
New Delhi. .... Respondents

(through Sh. R.K. Singh, proxy for Sh. A.K. Chopra,  
Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicant seeks a direction to allow him to  
continue as Deputy Director (AH) on ad hoc basis till  
regular appointments are made.

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2. We have heard Sh. S.S. Tiwari, learned counsel for applicant and Sh. R.K. Singh, proxy for Sh. A.K. Chopra for respondents.

3. Applicant's counsel has invited our attention to the Tribunal's order dated 06.03.2000 in OA-2464/99 (Dr. R.D. Tripathi & Ors. Vs. Govt. of NCL of Delhi & Ors.), which was disposed of with a direction to respondents that the services of those applicants should not be replaced by fresh appointees as also on ad hoc basis, and they should be allowed to continue till such time the regular appointments are made.

4. Applicant's counsel states that the applicant is identically placed as Dr. R.D. Tripathi.

5. If so, we dispose of this O.A. with a direction to respondents to extend the benefits as contained in the Tribunal's order dated 06.03.2000 in OA-2464/99 (supra) to the present applicant also.

6. The O.A. stands disposed of as above.  
No costs.

7. Interim order earlier passed, if any, is made absolute *til regular appointments are made*

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

S. R. Adige

(S.R. Adige)  
Vice-Chairman(A)

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